(ख) जी हां।

(ग) जी, नहीं। सरकारी कर्मचारियों की तैनाती के स्थान पर पढ़ रहे बच्चों के सम्बन्ध में शिक्षण शुल्क (ट्यूशन फीस) की प्रतिपूर्ति मिल सकती है।

गुजरात के पिछड़े हुए क्षेत्रों के कालेजों को मान्यता

3716. **श्री जगन्नाथ राव जोशी** : क्या शिक्षा और समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान गुजरात स्थित विश्वविद्यालयों के उपकुलपतियों के हाल में हुए सम्मेलन में दिये गये इस सुझाव की ओर दिलाया गया है कि भविष्य में केवल पिछड़े हुए क्षेत्रों में खोले जाने वाले कालेजों को ही मान्यता देनी चाहिए; और

(ख) यदि हां, तो इस पर सरकार की क्या प्रतिक्रिया है ?

शिक्षा और समाज कल्याण मंत्रालय तथा संस्कृति विभाग में उपमंत्री (श्री डी० पी० यादव) : (क) गुजरात सरकार द्वारा भेजी गई सूचना के अनुसार, बैठक में उप-कुलपतियों की सामान्य राय यह थी कि भविष्य में केवल उन कला, वाणिज्य और विधिकालेजों को संबंधन प्रदान किया जाए, जो सरकार द्वारा अधिसूचित पिछड़े क्षेत्रों में खोले जाएं।

(ख) नये कालेजों के खोले जाने की जिम्मेदारी राज्य सरकार की है। गुजरात सरकार ने पहले ही निर्णय कर लिया है कि सरकार द्वारा अधिसूचित पिछड़े ताल्लुकों में स्थित कालिजों को छोड़कर जून, 1969 और उसके बाद शुरू किये जाने वाले नये कला और वाणिज्य कालिजों को अनुदान न दिया जाए।

Alternative Employment for the Staff of General Insurance Companies

3717. SHRI RAMAVTAR SHASTRI: Will the Minister of FINANCE be pleased to state :

(a) whether Government are contemplating for the alternative employment or absorption of the staff of the erstwhile General Insurance companies ; and

(b) if so, when a decision is likely to be taken and what would be the general pattern of their pay and allowances ?

THE MINISTER OF FINANCE (SHRI YESHWANT RAO CHAVAN): (a) and (b). There is no proposal to retrench employees of the erstwhile insurers and hence the question of alternative employment does not arise. The terms on which the services of these employees would be transferred to the proposed General Insurance Corporations would be dealt with in the Bill which will deal with the transfer of the ownership of the undertakings to the Corporations.

Change in the Name of Air India's Jumbo Jets

3718. SHRI BISHWANATH JHUNJHUNWALA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state whether in keeping with the traditions of Air India, Government propose to consider changing the name of the Jumbo jet from 'Emperor Ashoka' to 'Maharaja Ashoka' and name the subsequent ones accordingly ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (Dr. SAROJINI MAHISHI): No, Sir.

Appointment of Post of Commissioner, Central Schools Organisation

3719. SHRI SAT PAL KAPUR: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether the post of Commissioner, Central Schools Organisation is advertised ;

(b) if not the reasons therefor ; and

(c) the method and manner adopted for appointment of the present incumbent to the post of Commissioner for Central Schools Organisation ?